

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

50.M.A. 2799/2019  
MA 1759/2019  
In  
C.P.(IB)-4290(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **20.08.2019**

NAME OF THE PARTIES: Real Soya Enterprises

**v/s.**

Sakar Popultry Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

---

**ORDER**

Both sides present and submits that the matter is amicably settled between the parties.

In view of the minutes approved by the COC for withdrawal of this Petition, the Application filed under Section 12(A) is allowed and accordingly CP is disposed off.

The RP is discharged from his duties.

SD/-

SHYAM BABU GAUTAM  
Member (Technical)  
/NP/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)

/NP/

